

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2041  
TO BE ANSWERED ON 07.03.2018**

**REVAMPING OF CATERING SYSTEM**

**2041. DR. RATNA DE (NAG):  
SHRI HARI OM PANDAY:  
SHRI MANOJ TIWARI:  
SHRI SANTOSH KUMAR:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has any proposal regarding entire revamping of existing railway catering system to boost up revenue earnings;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) to (c): In accordance with the new Catering Policy issued on 27<sup>th</sup> February 2017, Indian Railway Catering and Tourism Corporation Limited (IRCTC) has been mandated to carry out the unbundling by creating a distinction primarily between food preparation and food distribution on trains. In order to upgrade quality of food preparation, IRCTC is to set up new kitchens and upgrade existing ones. Zonal Railways are to manage minor static units (catering stall /milk stalls/ trolleys etc.) except base kitchens and kitchen units. The policy mandates the zonal railways to hand over the kitchens managed by them to IRCTC. Food Plaza, Fast**

**Contd..2/-**

**..2..**

**Food Units and Food Court will continue to be managed by IRCTC. At present, IRCTC has taken over almost all units in phased manner. Further, the procedure/guidelines/policy laid down for allotment of contracts for running various stalls at railway platforms have been simplified.**

**This revamping of existing railway catering system by carrying out unbundling under Catering Policy 2017 is primarily aimed at providing quality hygienic food to our customers at affordable prices and any consequential boost to revenue earnings thereof is only incidental to the above exercise.**

**\*\*\*\*\***